

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 106 of 2010**

**Dated :17<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**GRIDCO Ltd. ... Appellant(s)**

**Versus**

**O.E.R.C. & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran,  
Mr. Anand K. Ganesan &  
Ms. Sneha Venkataramani**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan &  
Mr. Hasan Murtaza for R.2 to 4**

**ORDER**

Both the parties have filed their respective written notes. We have heard the learned counsel for the parties for some time.

Post the matter for further hearing on **24.01.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**TS/VS**